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GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY
DEPARTMENT OF COMMERCE

NOTIFICATION No. 36 (RE-2006) / 2004-2009

NEW DELHI, DATED 21st NOVEMBER, 2006

S.O. (E) In exercise of powers conferred by Section 5 of the Foreign Trade (Development and Regulation) Act, 1992 read with paragraph 2.1 of the Foreign Trade Policy – 2004-09, the Central Government hereby amends Schedule – I (Imports) of the ITC(HS) Classifications of Export and Import Items, 2004-09 as under:

1. Import Policy for the following item will be amended as follows :

Exim Code	Item Description	Policy	Policy Conditions
29411050	6-APA	Free	

2. This issues in public interest.

Sd/-
(B.S. Meena)
Director General of Foreign Trade
And Ex-Officio Additional Secretary to the Govt. of India

(Issued from File No 01/89/180/M-36/AM07/PC-IA)